

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

CP(IB) No.69/7/HDB/2022

AND

**IA (IBC) 595 & 560/2022, IA(IBC) 436/2024 in CP(IB) No.69/7/HDB/2022
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

M/s. JC Flowers Asset Reconstruction Pvt Ltd

...Financial Creditor

AND

GVK Transportation Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP(IB) No.69/7/HDB/2022

Orders not pronounced. **For orders on 29.05.2024.**

IA (IBC) 595/2022

Orders not pronounced. **For orders on 29.05.2024.**

IA (IBC) 560/2022

Orders not pronounced. **For orders on 29.05.2024.**

IA(IBC) 436/2024

Orders not pronounced. **For orders on 29.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)